

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.3
C.A.(CAA)/59(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Apicore Pharmaceuticals Pvt Ltd

.....Applicant

Order delivered on .07/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Navin Pahwa, Sr. Counsel
For the Respondent :

ORDER

List the matter before Regular Bench on 16.11.2022.

-SD-
KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)